

**Defective Case Register from 2025-05-14 to 2025-05-14**

| Sl.NO. | Filing No           | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R.   |
|--------|---------------------|----------------------------------|-------------------|---|
| 1      | D-ABLAPL/14117/2025 | JAYANTA KUMAR MAJHI              | 2025-05-14        | 23-NOMENCLATURE NOT CORRECTLY FURNISHED .<br>This may be registered as CRLA.  |
| 2      | D-CRLREV/14112/2025 | NILA MADHAB PRAHARAJ             | 2025-05-14        | c .copy not filed but xerox attested copy filed under annexure -1   |
| 3      | D-BLAPL/14508/2025  | JAGABANDHU SAHU                  | 2025-05-14        | As per index copy of orders passed in BLAPL no.5270/2019 not available in annex.3   |
| 4      | D-CRLREV/14175/2025 | SUSANTA KUMAR NAYAK              | 2025-05-14        | Put up for S .R after filing of c.copy of trial court and appellate court order which are challenged .  |
| 5      | D-CONTC/18170/2025  | ADV.                             | 2025-05-14        | 1. PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED 2. NOT PROPERLY ADDRESS TO THE HONBLE COURT   |
| 6      | D-CRLMP/12912/2025  | ANURAG PATI                      | 2025-05-14        | Respondents husband surname name wrongly furnished  |
| 7      | D-BLAPL/14533/2025  | DEBASNAN DAS                     | 2025-05-14        | 1.As per standing order no.03 dated.09.07.2024 the name of the informant/victim shall not be reflected in the petition.Put up for further S.R.  |
| 8      | D-CRLREV/14174/2025 | SUSANTA KUMAR NAYAK              | 2025-05-14        | Put up for S .R after filing of c.copy of trial court and appellate court order which are challenged .  |
| 9      | D-MACA/20053/2025   | SOMNATH ROY                      | 2025-05-14        | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.<br>1. Period of Delay 23 days  |
| 10     | D-BLAPL/14571/2025  | PRASANTA KUMAR ROUTRAY           | 2025-05-14        | 1. As per record,Annexure-2 not properly page marked in Index.2. As per standing order no.03 dated 09.07.2024, the name of the informant/ Victim shall not be reflected in the petition.Put up for further S.R. |
| 11     | D-MACA/20069/2025   | ADAM ALI KHAN                    | 2025-05-14        | 1. Period of Delay 31 days  |
| 12     | D-WP(C)/19995/2025  | HEMANTA KUMAR MOHANTA            | 2025-05-14        | .page no 19 not legible.  |
| 13     | D-BLAPL/14514/2025  | ACHYUTANANDA PATTANAIK           | 2025-05-14        | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>Certificate in affidavit reg. deponent signature not tally  |
| 14     | D-BLAPL/14489/2025  | BISWAJIT SAHOO                   | 2025-05-14        | Name of Informant should not be mentioned as per standing order.Put up for further SR.  |
| 15     | D-CMP/19529/2025    | AMIT PRASAD BOSE                 | 2025-05-14        | Pages No-42 to 55 and 86 are illegible  |

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|----|---------------------|------------------------|------------|---|
| 16 | D-WP(C)/20348/2025  | DR.PURUSOTTAM CHULI    | 2025-05-14 | Description of annexure-4 in index does not tally with annexure-4 in writ petition  |
| 17 | D-CRLREV/14097/2025 | DEBABRATA RATH         | 2025-05-14 | 1.Period of Delay 50 Days 2. Non filing of revision before concerned sessions judge has not been furnished                      |
| 18 | D-WP(C)/20120/2025  | AJAY KUMAR TRIPATHY    | 2025-05-14 | Page 10 not neat.   |
| 19 | D-CMP/19374/2025    | DWARIKA PRASAD MOHANTY | 2025-05-14 | Out of 38 O.Ps in the Court below only 16 O.Ps were impleaded as Parties, others be made Parties.                               |
| 20 | D-WP(C)/19759/2025  | AJAY KUMAR TRIPATHY    | 2025-05-14 | Page 13 not neat  |
| 21 | D-WA/18031/2025     | SANKAR PRASAD PANI     | 2025-05-14 | 1. Period of Delay 03 days delay<br>2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.               |
| 22 | D-WP(C)/19990/2025  | SUMIT LAL              | 2025-05-14 | 1. Age of the petitioner not furnished in affidavit.  |
| 23 | D-BLAPL/14419/2025  | JNYANANANDA PANDA      | 2025-05-14 | Date of Rejection order not tally with Rejection order and Index.   |
| 24 | D-CRLMC/14325/2025  | PRAKASH CHANDRA DASH   | 2025-05-14 | GR case no. wrongly mentioned in FIR. C. copy of GR case not filed.   |
| 25 | D-WP(C)/19166/2025  | KARTIK KURMY           | 2025-05-14 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.<br><br>Page no. 129 and 130 not neat. |
| 26 | D-BLAPL/14346/2025  | SK. ZAFARULLA          | 2025-05-14 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 27 | D-WP(C)/19768/2025  | AJAY KUMAR TRIPATHY    | 2025-05-14 | Page 10 not neat.   |
| 28 | D-RSA/19889/2025    | HIMANSU SEKHAR SAHU    | 2025-05-14 | Provision of Law not furnished in the I.A.  |
| 29 | D-WP(C)/19261/2025  | PRAJNA SARITA MOHANTY  | 2025-05-14 | Age of OP No 4 to 8 not mentioned in the cause title.   |
| 30 | D-BLAPL/14417/2025  | AMITAV TRIPATHY        | 2025-05-14 | Honble Court not tally with Rejection order and cause title.Spl G.R number not tally with cause title and FIR copy.             |
| 31 | D-CRLMC/14360/2025  | BINAYA BHUSAN ROUTRAY  | 2025-05-14 | 1. Certified copy of annex-2 not filed  |
| 32 | D-WP(C)/20309/2025  | ABINASH ACHARYA        | 2025-05-14 | 1. Annex-4 at page no.46 marked as Annex-5 instead of Annex-4. 2..Receipt Showing Serv.copy To cg not Filed.                    |
| 33 | D-BLAPL/14561/2025  | JYOTIRMAYA SAHOO       | 2025-05-14 | Prayer shows different P.S. Case No.Different G.R. Case No and Different Court name from Petition and FIR                       |
| 34 | D-CRLMC/12843/2025  | KALPATARU MISHRA       | 2025-05-14 | 1. As per body of the petition annex-8 not filed.   |
| 35 | D-BLAPL/14558/2025  | SIVA SANKAR CHAINI     | 2025-05-14 | Page 10 is not neat.  |
| 36 | D-CRLMC/13176/2025  | RAMDAS ACHARY          | 2025-05-14 | 1. HBAWF fee Rs. 50/- to be paid.   |

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| 37 | D-WP(C)/20026/2025 | SUNIL KUMAR PANDA       | 2025-05-14 | <p>6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.<br/> 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED<br/> 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> <p>1. Occupation not furnished in affidavit.<br/> 2.Name of the opp. parties not correctly furnished in V. nama</p> |
| 38 | D-WP(C)/20497/2025 | DEBIDUTTA MOHAPATRA     | 2025-05-14 | <p>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.</p> <p>1..Subject Code incorrectly Mentioned 2.page nos.29 68 to70 73 75 78 and 82 not neat and legible.</p>  |
| 39 | D-WP(C)/20302/2025 | MANOJ KUMAR MOHANTY (2) | 2025-05-14 | <p>The name of OP No 8 is not correctly mentioned in cause title. 2. The age of OP No 4 not mentioned.</p>   |
| 40 | D-BLAPL/14559/2025 | DUSHMANTA SAHOO         | 2025-05-14 | <p>Annexure-1 is not properly attested.</p>  |
| 41 | D-CRLMP/14218/2025 | AKHAND                  | 2025-05-14 | <p>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED</p>   |
| 42 | D-WP(C)/17284/2025 | PRONROY MOHANTY         | 2025-05-14 | <p>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br/> 14-NOT PROPERLY INDEXED.</p> <p>1.Petition not correctly addressed to Honorable Court 2.I.A. number not correctly furnished in the prayer of the petition</p>  |
| 43 | D-WP(C)/16804/2025 | AMARENDRA SAHOO         | 2025-05-14 | <p>4-AFFIDAVIT/VERIFICATION NOT PROPER.<br/> 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br/> 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.</p> <p>. Paragraph no. not correctly furnished on declaration of the petition and I.A.2. Page nos.8 and 11 to 16 not neat and legible.3. As per Petition,Annexure-5 not mentioned in Index.4. Address of the Opp.party No.1 not mentioned</p>  |
| 44 | D-WP(C)/19141/2025 | JAGAMOHAN PATTANAIK     | 2025-05-14 | <p>Nomenclature not furnished in V.Nama.</p>   |

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|----|---------------------|---------------------|------------|---|
| 45 | D-BLAPL/14443/2025  | GEETANJALI MAJHI    | 2025-05-14 | S.T. and P.S.No not mentioned in Cause Title.   |
| 46 | D-BLAPL/14470/2025  | PURNA CHANDRA DAS   | 2025-05-14 | .Receipt Showing Serv.copy To cg not Filed.   |
| 47 | D-CONTC/18664/2025  | SIDHESWAR MALLIK    | 2025-05-14 | i) Not correctly addressed to Honble court.   |
| 48 | D-WP(C)/20367/2025  | PRANAYA SAHOO       | 2025-05-14 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 49 | D-BLAPL/14466/2025  | PURNA CHANDRA DAS   | 2025-05-14 | .Receipt Showing Serv.copy To cg not Filed.   |
| 50 | D-BLAPL/14458/2025  | CHINMAY MOHANTY     | 2025-05-14 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 51 | D-BLAPL/14593/2025  | MOHAN KUMAR SAHU    | 2025-05-14 | This case related to sexual offence,The name of victim Husband and address deleted from the petition as per standing order no.3 of 2024 and put up for S.R.There after. |
| 52 | D-WA/19503/2025     | AJIT KUMAR MOHANTY  | 2025-05-14 | Being aggrieved date of order not tally with C copy of Annexure.1 filed   |
| 53 | D-ABLAPL/14114/2025 | JAYANTA KUMAR MAJHI | 2025-05-14 | 1-Date of F.I. R. not tally with petition in para-2   |
| 54 | D-BLAPL/14453/2025  | SHYAM MANOHAR       | 2025-05-14 | Signature of deponent in Affidavit not correctly furnished.   |
| 55 | D-WP(C)/19184/2025  | SUBHANKAR ROUT      | 2025-05-14 | Page no. not correctly furnished in Declaration.  |
| 56 | D-WP(C)/20332/2025  | CHANDAN SAMANTARAY  | 2025-05-14 | 1.In annexure 4 mentioned date and letter no. does not tally with index and Petition and also not legible   |
| 57 | D-WP(C)/19178/2025  | SUBHANKAR ROUT      | 2025-05-14 | Page no. not correctly furnished in Declaration.  |
| 58 | D-WP(C)/17296/2025  | HAREKRUSHNA DASH    | 2025-05-14 | 1. Annexure are mentioned in Index not properly arranged in the body of the petition and put up for SR thereafter.  |
| 59 | D-ABLAPL/14376/2025 | ASHOK KUMAR SAHOO   | 2025-05-14 | 1.Date Chart is not legible. 2.BNSS not mentioned correctly in Cause Title and A.Slip. 3.Copy of order in ABLAPL 2423/2025 not paginated                                |
| 60 | D-ABLAPL/14563/2025 | JYOTIRMAYA SAHOO    | 2025-05-14 | 1.In date chart date of Occurrence took place and FIR lodged incorrectly furnished. 2. Copy of order ABLAPL 7071 of 2023 disposed on 09.10.23 is not filled             |
| 61 | D-CRLMA/13536/2025  | NIKUNJA KUMAR ROUT  | 2025-05-14 | I.A. may be filed in BLAPL NO. 5156/2023.   |
| 62 | D-ABLAPL/14263/2025 | RAMAKANTA SAHOO     | 2025-05-14 | This case related to sexual offence the name of victim and informant deleted from the petition as per the standing order and put up SR there after.                     |
| 63 | D-WP(C)/20486/2025  | ASUTOSH SAHOO       | 2025-05-14 | In prayer to quash the notice dated 25.03.2025 issued by OP No -3 under Annexure-2 is wrong in place of dated 27. 11. 2014. impugned order is annexure -3               |
| 64 | D-ABLAPL/14335/2025 | MAMTA TRIPATHY      | 2025-05-14 | 8-CAUSE TITLE NOT IN ORDER.   |

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|----|---------------------|--------------------------|------------|---|
|    |                     |                          |            | FIR not in proper place.Fathers of the petitioner not mentioned in the cause title.   |
| 65 | D-WP(C)/20533/2025  | MANOJA KUMAR KHUNTIA     | 2025-05-14 | Name of the petitioner nos.9 12 28 and 29 in V.nama does not tally with cause title.  |
| 66 | D-ABLAPL/14509/2025 | SK. ZAFARULLA            | 2025-05-14 | Annexure -2 not page marked   |
| 67 | D-ABLAPL/14268/2025 | PRADIPTA BEURA           | 2025-05-14 | 1. Address of the petitioner does not tally cause title and affidavit   |
| 68 | D-BLAPL/14552/2025  | SURENDRA KUMAR BISWAL    | 2025-05-14 | Address of the Petitioner in Cause title does not tally with Rejection order in Annexure-2  |
| 69 | D-ABLAPL/14495/2025 | SATYAM DAS PATTANAIK     | 2025-05-14 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.<br><br>1. Paragraph no 6 filled twice in the application. |
| 70 | D-BLAPL/14535/2025  | UMA SHANKAR PATEL        | 2025-05-14 | Annexure-2 is not attested.   |
| 71 | D-ABLAPL/14467/2025 | TUKUNA KUMAR MISHRA      | 2025-05-14 | 1.Petition not correctly addressed to Honorable Court 2. In date chart date of incident incorrectly mentioned.  |
| 72 | D-ABLAPL/14392/2025 | JYOTIRMAYA SAHOO         | 2025-05-14 | .Oath commissioner not signature in affidavit.  |
| 73 | D-BLAPL/14536/2025  | UMA SHANKAR PATEL        | 2025-05-14 | Deponent is not identified by the advocate  |
| 74 | D-CRLMP/13988/2025  | PRASANTA KUMAR SATAPATHY | 2025-05-14 | PAGE NOS.12 13 14 NOT NEAT and LEGIBLE  |
| 75 | D-CRLREV/13924/2025 | BASUDEV PUJARI           | 2025-05-14 | Period of Delay 03 Days 2.AU fee Rs 2.25 paisa not paid   |
| 76 | D-BLAPL/14557/2025  | PRAMAYA KUMAR MOHARAJ    | 2025-05-14 | Free Copy/Certified Copy of Rejection order not filed. Only xerox copy of said order is filed in Annexure-2.  |
| 77 | D-CRLMC/13201/2025  | DEEPAK RANJAN SUNDARAY   | 2025-05-14 | 1. 1 CC case number not correctly furnished 13th line in page no. 3.  |
| 78 | D-CRLMA/13572/2025  | PRONOY MOHANTY           | 2025-05-14 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.   |
| 79 | D-WP(C)/20028/2025  | SAILABALA JENA           | 2025-05-14 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br><br>Name of deponent not correctly furnished in Affidavit.  |
| 80 | D-CRLMC/13192/2025  | SK. ZAFARULLA            | 2025-05-14 | 1. Annexure is not exhibited and not page marked.   |
| 81 | D-CMAPL/20295/2025  | ADV.                     | 2025-05-14 | i)Age of the petitioner no. 2 to 4 not furnished. ii) Put up for S.R. after filing of c.copy of impugned order.   |
| 82 | D-WP(C)/19137/2025  | ADHIRAJ MOHANTY          | 2025-05-14 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>1.Page no. 13 to 22 and date chart and synopsis not legible. 2..Receipt Showing                        |

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|----|---------------------|-------------------------|------------|---|
|    |                     |                         |            | Serv.copy To ct not Filed.  |
| 83 | D-CONTC/20058/2025  | SURJYA NARAYAN SAHU     | 2025-05-14 | Para no. not correctly furnished.   |
| 84 | D-WP(C)/19106/2025  | BHABA RANJAN KAR        | 2025-05-14 | Page 17 not neat  |
| 85 | D-CRLMP/14596/2025  | ASTAMI TANDIA           | 2025-05-14 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.<br><br>UNDERTAKING FOR TRANSLATION OF HINDI LANGUAGE NOT FILED                   |
| 86 | D-WP(C)/20230/2025  | MANORANJAN PADHI        | 2025-05-14 | At page no.10 Annex-2 not exhibited.  |
| 87 | D-CRLA/14606/2025   | GYANENDRA CHANDRA SWAIN | 2025-05-14 | 1. Code Wrongly indicated 2. 1-Relationship and authorization not furnished in affidavits in I.As.2-Period of delay is left blank in prayer portion of I.A.No.1384/2025                 |
| 88 | D-WP(C)/19165/2025  | ACHYUTANANDA PATTANAIK  | 2025-05-14 | Opp. no not furnished in Prayer.  |
| 89 | D-ABLAPL/14334/2025 | MAMTA TRIPATHY          | 2025-05-14 | 8-CAUSE TITLE NOT IN ORDER.<br>1. Father of the petitioner not mentioned in the cause title   |
| 90 | D-ABLAPL/14347/2025 | MAMTA TRIPATHY          | 2025-05-14 | 8-CAUSE TITLE NOT IN ORDER.<br>. Fathers of the petitioner not mentioned in the cause title   |
| 91 | D-RSA/19835/2025    | RABINDRA NATH DEBATA    | 2025-05-14 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED<br><br>1. Valuation of the Appeal be correctly stated.2.Page No-27 not available.  |
| 92 | D-WP(C)/19100/2025  | DHANANJAYA MUND         | 2025-05-14 | Page marking not correctly mentioned.   |
| 93 | D-WP(C)/19883/2025  | SUBHADUTTA ROUTRAY      | 2025-05-14 | In Affidavit and Declaration Serial no of paragraph not correctly furnished.Page nos.23 24 25 37 45 66 and 74 not legible.  |
| 94 | D-WP(C)/19132/2025  | SUSANTA KUMAR LENKA     | 2025-05-14 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 95 | D-CONTC/20448/2025  | RAJJEET ROY             | 2025-05-14 | Period of Delay 186 days delay. 2.Complete address of op no.-4 not mention  |
| 96 | D-ABLAPL/14333/2025 | MAMTA TRIPATHY          | 2025-05-14 | 8-CAUSE TITLE NOT IN ORDER.<br>1. In Annexure-3 Page no-84 is not properly marked. 2.Father of the Petitioner not mentioned in the cause title.   |
| 97 | D-CONTC/19453/2025  | ADV.                    | 2025-05-14 | i)Para no. not correctly furnished affidavit.ii) Age of the petitioner not tally in affidavit.  |
| 98 | D-CRLA/14305/2025   | PRANAYANEE DASMOHAPATRA | 2025-05-14 | 1. Period of Delay 76 Days 2.Deficit A .fees of Rs .15 .90 paise to be paid . 3.Code Indicated but not correct 4.C .T caseno. furnished in cause title and prayer appears not correct . |

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| 99  | D-<br>CONTC/19807/2025  | SAROJ KUMAR<br>PADHY           | 2025-05-<br>14 | Age of the op.no.-3 not furnished.   |
| 100 | D-WP(C)/19102/2025      | BHABA RANJAN<br>KAR            | 2025-05-<br>14 | Page 17 and 18 not neat.   |
| 101 | D-WP(C)/20342/2025      | DR.PURUSOTTAM<br>CHULI         | 2025-05-<br>14 | Petitioner furnished in the writ petition he is a reader in mathematics but challenging the sl. no .363 of annexure-4 his subject is mentioned History .                       |
| 102 | D-<br>ABLAPL/14342/2025 | MANORANJAN<br>MISHRA           | 2025-05-<br>14 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br><br>1. Copy of the order ABLAPL No 4618 of 2025 disposed on 02.05.2025 not filled  |
| 103 | D-WP(C)/19104/2025      | BHABA RANJAN<br>KAR            | 2025-05-<br>14 | Page 17 and 18 not neat.   |
| 104 | D-<br>ABLAPL/14200/2025 | PANCHANAN<br>PANIGRAHI         | 2025-05-<br>14 | 1-Synopsis and Date chart not page marked as per Index. 2- mobile no. not indicated in the vakalatnama of the signing Advocate.  |
| 105 | D-<br>CRLMC/13895/2025  | BAIJAYANTI<br>MOHANTY          | 2025-05-<br>14 | 1. This case related to sexual offence the name of the victim father and his address deleted from the petition as per the standing order 3/ 2024 and put up for SR thereafter. |
| 106 | D-<br>ABLAPL/14344/2025 | PRIYA RANJAN<br>SINGH          | 2025-05-<br>14 | 1. Name of the Petitioner-1 furnish in the V>Nama is not tally with cause title of the application. 2.Page no 13 is not legible  |
| 107 | D-WP(C)/19105/2025      | DHANANJAYA<br>MUND             | 2025-05-<br>14 | Page marking not correctly mentioned.  |
| 108 | D-WP(C)/19067/2025      | BHABA RANJAN<br>KAR            | 2025-05-<br>14 | page nos. 17 18 and 37 not legible.  |
| 109 | D-WP(C)/19215/2025      | SANDIPANI<br>NAYAK             | 2025-05-<br>14 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 110 | D-WP(C)/19126/2025      | SANJIB KUMAR<br>BHANJADEO      | 2025-05-<br>14 | Page 18 not neat.  |
| 111 | D-WP(C)/19216/2025      | SANDIPANI<br>NAYAK             | 2025-05-<br>14 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 112 | D-<br>CONTC/20333/2025  | ADV                            | 2025-05-<br>14 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  |
| 113 | D-WP(C)/19110/2025      | DHANANJAYA<br>MUND             | 2025-05-<br>14 | Page marking not correctly mentioned   |
| 114 | D-WP(C)/19114/2025      | DHANANJAYA<br>MUND             | 2025-05-<br>14 | Page marking not correctly mentioned   |
| 115 | D-WP(C)/20407/2025      | BISWAJIT<br>RANJAN<br>TRIPATHY | 2025-05-<br>14 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br><br>1.Occupation of the petitioner not furnished in the cause title.   |
| 116 | D-<br>ABLAPL/14338/2025 | RASHMI RANJAN<br>SINHA         | 2025-05-<br>14 | 1. Copy of ABLAPL no 13310 of 2024 not filled  |
| 117 | D-WP(C)/19117/2025      | DHANANJAYA<br>MUND             | 2025-05-<br>14 | Page marking not correctly mentioned   |

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| 118 | D-WP(C)/20410/2025      | BISWAJIT<br>RANJAN<br>TRIPATHY | 2025-05-14 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 119 | D-WP(C)/19186/2025      | SURAJ MOHANTY                  | 2025-05-14 | Page nos . not correctly mentioned in Declaration.  |
| 120 | D-<br>CONTC/18368/2025  | ADV.                           | 2025-05-14 | Code Not correct  |
| 121 | D-WP(C)/19238/2025      | KULADA NANDA<br>DAS            | 2025-05-14 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>1. Date of Year under Annexure-2 does not tally with Index.   |
| 122 | D-<br>CONTC/20006/2025  | ADV.                           | 2025-05-14 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.<br><br>1. Period of Delay 94 days   |
| 123 | D-WP(C)/19241/2025      | MANOJ KUMAR<br>MOHANTY (2)     | 2025-05-14 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br><br>1. Paragraph no. not correctly furnished on declaration.  |
| 124 | D-CMP/20234/2025        | AMIYA KUMAR<br>MOHANTY         | 2025-05-14 | The discrepancy in the name of O.P No-9 as per court below be reconciled.   |
| 125 | D-FAO/20350/2025        | DR.PURUSOTTAM<br>CHULI         | 2025-05-14 | Code not correct  |
| 126 | D-<br>ABLAPL/14357/2025 | ARIJEET MISHRA                 | 2025-05-14 | 1. Index is not correctly paginated.  |
| 127 | D-FAO/20364/2025        | DR.PURUSOTTAM<br>CHULI         | 2025-05-14 | Code not correct  |
| 128 | D-<br>BLAPL/14491/2025  | KISHORE KUMAR<br>NAIK          | 2025-05-14 | . Date of FIR not correct in date chart.2. Annx.5 not properly mentioned in para.3 and 4 of petition.3.Name mentioned in prayer not proper.As p4.As per rej. SPL.G.R.46/24, not tally with index annex. 2 and 5 and SPL.G.R. no not mentioned in the prayer. 4 D.A.fee Rs.9.35 /- to be paid on c.copy. |
| 129 | D-WP(C)/19250/2025      | SHAKTI PRASAD<br>RATH          | 2025-05-14 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>1. Page nos.50 53 54 59 60 61 64 82 and 83 not neat and legible.   |
| 130 | D-<br>MACA/20101/2025   | KARUNAKAR<br>NAYAK             | 2025-05-14 | Court Fee Rs.1268/ payable, Rs.6/ paid, rest amount to be paid  |
| 131 | D-<br>CRLMC/12154/2025  | TAPAN KU. JENA<br>SAMANTA      | 2025-05-14 | 1.Name of PS and PS case number not furnished in the petition.  |
| 132 | D-WP(C)/19240/2025      | GIRIJA PRASAD<br>DUTTA         | 2025-05-14 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br><br>1. Paragraph no. not correctly furnished on declaration in I.A.   |
| 133 | D-WP(C)/20345/2025      | DR.PURUSOTTAM<br>CHULI         | 2025-05-14 | Description of annexure -4 in index does not tally with description in writ petition .2 .Annexure-1 is not legible  |

|     |                         |                             |                |   |
|-----|-------------------------|-----------------------------|----------------|---|
| 134 | D-<br>ABLAPL/14214/2025 | SURYAKANTA<br>DWIBEDI       | 2025-05-<br>14 | 19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED<br><br>1-Petitioner wrongly mentioned as Advocate<br>clerk in the sl. no. 5 of the Affidavit.   |
| 135 | D-WP(C)/19218/2025      | SANDIPANI<br>NAYAK          | 2025-05-<br>14 | 19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED   |
| 136 | D-<br>ABLAPL/14386/2025 | PANCHANAN<br>PANIGRAHI      | 2025-05-<br>14 | 1. Synopsis and Date chart not paginated.   |
| 137 | D-<br>ABLAPL/14621/2025 | SURYAKANTA<br>DWIBEDI       | 2025-05-<br>14 | 20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.   |
| 138 | D-<br>BLAPL/14500/2025  | BISWARANJAN<br>DALAI        | 2025-05-<br>14 | 4-AFFIDAVIT/VERIFICATION NOT<br>PROPER.<br><br>1. As per index page nos. 4 and 5 not found. 2.<br>prayer of the petition not available. 3.<br>Paragraphs of the Declaration not correct in<br>affidavit   |
| 139 | D-<br>ABLAPL/14462/2025 | AMIT KUMAR<br>NATH          | 2025-05-<br>14 | D.Fee of OSBC Rs.50/- not paid in the v.nama  |
| 140 | D-WP(C)/20162/2025      | ARUN KUMAR<br>PATRA         | 2025-05-<br>14 | 11-NEAT,LEGIBLE ATTESTED<br>ANNEXURES NOT FILED.<br><br>1. Page nos.12 and 12/A not neat and legible.   |
| 141 | D-WP(C)/20430/2025      | SAMARENDRA<br>BEURA         | 2025-05-<br>14 | Petitioner No 3 Pradeep kumar Nayak signed<br>the V Nama as P N Nayak.  |
| 142 | D-WP(C)/19230/2025      | ANNADA PRASAD<br>MOHANTY    | 2025-05-<br>14 | 4-AFFIDAVIT/VERIFICATION NOT<br>PROPER.<br><br>. Name of the deponent on affidavit not<br>correctly furnished on solemnly affirmation<br>para.  |
| 143 | D-<br>CRLMC/12769/2025  | SANJAY KUMAR<br>PATTANAIK   | 2025-05-<br>14 | 1. PS case and GR case number not correctly<br>furnished in page no.5.  |
| 144 | D-<br>CRLREV/14171/2025 | DIBYAJYOTI<br>SAHOO         | 2025-05-<br>14 | 1.Copy of Trial Court Judgement / Order Not<br>filed . 2.Code Not indicated in Appeal memo .<br>3. CRLMC no.furnished in synopsis<br>,paragraph -1 of revn .petn .appears not<br>correct  |
| 145 | D-<br>ABLAPL/14375/2025 | ASHOK KUMAR<br>SAHOO        | 2025-05-<br>14 | 1. Date Chart is not mentioned correctly. 2.<br>Copy of order in ABLAPL No.4597/2025<br>,Disposed of case, not furnished  |
| 146 | D-<br>BLAPL/14515/2025  | MOHAN KUMAR<br>SAHU         | 2025-05-<br>14 | 1. As per standing order, name of the victim/<br>Informant shall not be reflected in the<br>petition.2.   |
| 147 | D-<br>ABLAPL/14122/2025 | PRATAP<br>CHANDRA<br>MISHRA | 2025-05-<br>14 | -The address of the petitioner no. 1 does not<br>tally in the declaration of the Affidavit.2-<br>Petitioner no. 4 Sukadev Khatua executed his<br>name as Sujana Khatua.3-Name of the<br>Advocate ,enrollment no.and mobile no. not<br>mentioned in the petition or Affidavit. |
| 148 | D-<br>ABLAPL/14394/2025 | CHITTA RANJAN<br>PATTNAIK   | 2025-05-<br>14 | 1.page no 9 not legible.  |

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| 149 | D-<br>ABLAPL/14359/2025 | SEKH ZAKIR<br>HUSSAIN   | 2025-05-<br>14 | 1. Page No. 12 and 13 are not neat and legible.                   |
| 150 | D-<br>ABLAPL/14365/2025 | PRASANTA<br>KUMAR SAHOO | 2025-05-<br>14 | 1. The name of the victims name may be redacted from the petition |

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 14-05-2025 (CASES FILED BEFORE 2024)**

| <b>Sl no.</b> | <b>Filing Number</b> | <b>Case Number</b> | <b>Advocate for Petitioner/Caveator</b> | <b>Defects as per S.R.</b> |
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